

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**R.P. NO. 9 OF 2015**  
**IN**  
**APPEAL NO. 272 OF 2013**

**Dated: 04<sup>th</sup> August, 2015**

**In the matter of:-**

Jayshree Chemicals Ltd. ... Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)  
Southern Electricity Supply Co. of Odisha Ltd.  
...Review Petitioner/R-2

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **10.09.2015.**

**COURT MASTER**